

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:4381
ANSWERED ON:19.12.2014
EXPORT THROUGH MICRO SMALL AND MEDIUM INDUSTRIES
Patil Shri A.T. (Nana)

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the micro, small and medium industries constitute major part in the export of the country;
- (b) if so, the details thereof;
- (c) the step taken by the Government for providing priority and other facilities in export to maintain their export status and proper implementation of the duty reimbursement scheme to such industries for export; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (INDEPENDENT CHARGE) (SMT. NIRMALA SITHARAMAN)

(a) & (b): The share/ contributions of Micro, Small and Medium Enterprises (MSMEs) in the export of the country are as follows:

Sl.No.	Year	MSME Export (US\$ Million)	Share of MSME in India's Total Export
1.	2011-12	1,31,483	43%
2.	2012-13	1,28,162	43%
3.	2013-14	1,33,364	42%

(c) & (d): Government has been implementing various schemes/ programmes to increase the exports of MSME sector. Some of these schemes/ programmes include National Manufacturing Competitiveness Programme (NMCP); Credit Guarantee Scheme; Credit Linked Capital subsidy Scheme; Cluster Development Programme; Market Development Assistance Scheme and Vendor Development Programme for Ancillarisation.

The exporters including MSMEs can either avail the facility of duty free raw materials under Advance Authorisation Scheme or Duty Free Import Authorisation Scheme or alternatively may get back duty suffered/ paid by them under Duty Drawback Scheme. The systems are online and time bound.